

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 715 1995

..... R. N. Mallik Applicant (s)

Versus
..... Union of India Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	8.12.95	REGISTER <i>[Signature]</i> Registrar Petitioner's counsel seeks permission to withdraw the petition. Permission granted. Petition dismissed as withdrawn. <i>[Signature]</i> VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)	D.P.O. of 15.10.12 22 Feb 2. <i>[Signature]</i> #12/95 In this application of 19.11.95, the applicant has prayed for a direction to consider his case for the post of CDPM. For Registrar. <i>[Signature]</i> #12/95 Registrar <i>[Signature]</i> 07.12.95 for admission & intervention prayer. <i>[Signature]</i> #12/95